

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-71/2004/6818/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Syed Imdadur Rahman,
District & Sessions Judge,
South Salmara.

Dated Guwahati, the 20th December, 2021.

Sub:- **Winter vacation with station leave permission.**

Ref:- Letter No. 171/E dated 17.12.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for **permission to avail winter vacation from 24.12.2021 to 31.12.2021 with station leave permission from the evening of 23.12.2021 till the evening of 02.01.2022**, has been granted.

The Chief Judicial Magistrate cum Civil Judge & Assistant Sessions Judge, South Salmara-Mankachar and in his absence the next senior most Judicial officer at station shall remain in-charge of the Court and Office of the District & Sessions Judge, in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-71/2004/6819-6820/A, dated , 20-12-2021

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

Kala